

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 575 of 2000

Applicant (s) Soham Singh Respondent (s) Union of India
 Advocate for Applicant (s) M. R. K. Prusty Advocate for Respondent (s)
B. C. Majhee
J. Das

NOTES OF THE REGISTRY**ORDERS OF THE TRIBUNAL**

~~I.P.O/B.D. for Rs.50/- filed
 For Registration please.~~

REGISTER

Registrar

1. ORDER DT. 8.11.2000.

Defect pointed out by the Registry is ignored. Let the case be registered.

Seen the Petition. Heard Id.

Conversed with the applicant. Issue notice to the Respondents requiring them to file Counter within 4 weeks from the date of receipt of notice. Adjudg'd. 03.01.2001.

*V. R. Singh
 & M.*

Minh(5)

R. K. Prusty
 S.O.

BY
 17/11/2000

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Memo filed by the applicant for withdrawal of this case For order.</p> <p><i>B</i> Bawali</p> <p>27/12/2000</p> <p>Free copies of order dt 27/12/2000 issued to counsel for both sides.</p> <p><i>Desd</i> 27/12</p> <p><i>Ami</i> 27/12</p> <p><i>S.O.O.T</i></p>	<p>2. ORDER DATED 27-12-2000.</p> <p>This is put up today as the applicant Sri Sohan Singh files a memo praying for withdrawal of this O.A. The signature of the applicant in the Memo has been duly attested by his Advocate Shri Prusty.</p> <p>Heard the applicant in person as the concerned advocate ^{and} of the concerned Govt. counsel have not turned up apparently due to their protest as against the introduction of the Professional Tax in the State.</p> <p>On 8-11-2000 notices were ordered to be issued on the Respondents requiring them to file counter by 3.1.2001. Applicant wants to withdraw this O.A. on the ground that after receiving the notices the concerned authorities have assured him to consider his reliefs in case he would withdraw this Original Application. Since the applicant wants to withdraw this case, in view of the Memo filed, he is permitted to withdraw this O.A. and the Original Application is accordingly disposed of as withdrawn. NOCOSTS.</p> <p style="text-align: right;">27-12-2000 MEMBER (JUDICIAL)</p>